

(b) As the reported statements of the Pakistani diplomat appeared to be strident and provocative the matter was brought to the notice of the Pakistan High Commission in Delhi. The concerned official in the Pakistan High Commission has since clarified to the Government that several of the statements attributed to him were inaccurate reflections of what he had actually said.

[*English*]

Petrol Pumps in Delhi

4654. SHRI MADAN LAL KHURANA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol pumps in Delhi that were checked during the last 12 months to detect adulteration, hoarding, black marketing, less weighing, etc.;

(b) the outcome of such checkings;

(c) the number of persons/families owning more than one petrol pump and gas agency in Delhi;

(d) the reasons for sanctioning more than one agency to one person/family; and

(e) the steps taken to ensure that not more than one such agency is sanctioned to a person/family?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) 237

(b) Erring dealers are dealt according to the Marketing Discipline Guidelines.

(c) to (e). Policy guidelines issued in Sept. 1977 prohibits award of such dealer-

ships. 43 cases are reported to have been in existence prior to Sept. 1977.

[*Translation*]

Supply of Jawaharlal Nehru Canal Water to Khetri Copper Project

4655. SHRI AYUB KHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal to supply water of the Jawahar Lal Nehru Canal to the Khetri Project in order to check the ground water level of the area from going down; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Haryana Government has informed that there has neither been any such demand from Khetri Copper Project nor is there any such provision made in the Jawahar Lal Nehru Canal Project which presently is only 2 non-perennial canal.

(b) Does not arise.

[*English*]

Involvement of Private Sector in Oil and Natural Gas Fields

4656. SHRI V. SREENIVASAPRASAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government propose to offer some of the existing small and marginal oil and natural gas fields to the private sector;

(b) if so, the details thereof;

(c) the terms and conditions laid down